

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/65/(IB)/2017
NAME OF THE PETITIONER(S) : PALANIANDAVAR BENEFIT FUND LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	for Respondent		B. Sarath Babu
Ranjana - G	Applicant		[Signature]
For Ra			
Raj Thebakh			

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file objections. At request, time is enlarged. Put up on **21.02.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)